## In the Central Administrative Tribunal Calcutta Bench

MA No.481 of 1998 (QA 415 of 1991)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

N.F. Railway Employees Union & Ors.

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N. F. Railway

For the Applicant : Mr. K. Sarkar, Advocate

For the Respondents: Ms. U. Sanyal, Advocate

Heard on : 5-10-98

Date of Judgement : 5-11-98

## ORDER

Id. Advocate Mr. Sarkar, appearing on behalf of the applicant, submits that in pursuance of the office order dated 5-11-98 issued by the Assistant Controller of Stores, N.F. Railway, Beliaghata, 11, Convent Road, Calcutta-15 the applicant does not want to proceed with the case. Thereby, MA application is disposed of. Copy of the office order be kept in the records.

Tryam

( B.P. Singh ) Member(A) ( D. Purkayastha )
Member(J)